# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## **RAJYA SABHA**

# **UNSTARRED QUESTION NO - 3622**

ANSWERED ON - 02/04/2025

#### CAR-POOLING FOR TRANSPORTATION

#### 3622. DR. KANIMOZHI NVN SOMU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has any proposal for encouraging efficient and viable alternatives like car-pooling for transportation and if so, the details thereof;
- (b) whether such a proposal is being implemented by any State and if so, the details thereof, State-wise;
- (c) whether Government proposes to issue separate guidelines to regulate vehicle-pooling system and, if so, the details thereof; and
- (d) the details of steps taken by Government to ease the pressure of rising number of vehicles plying on the roads, if so, the details thereof?

### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

## (SHRI NITIN JAIRAM GADKARI)

- (a) (i) Government issued the Motor Vehicle Aggregators Guidelines, 2020 in accordance with section 93 of Motor Vehicles Act, 1988, on 27th November, 2020. These guidelines provide a guiding framework to the State/UT Governments to consider for issuance of license as well as regulation of the business being conducted by such Aggregators.
- (ii) With an objective to reduce traffic congestion and pollution, clause 15 of aforesaid guidelines provides for non-transport vehicle pooling by aggregators unless prohibited by the State Government.
- (b) Initiatives for planning and management of sustainable urban transport system, including steps to address the problem of traffic congestion on roads etc, are taken by the respective States/UTs.

- (c) No such proposal is under consideration in this Ministry.
- (d) (i) Urban Transport is an integral part of 'Urban Planning', which is a State subject. However, initiatives for reducing the increasing traffic congestion on the road are taken by the respective cities/States/UTs. Government in Ministry of Housing and Urban Affairs has notified National Urban Transport Policy 2006, Transit Oriented Development Policy, Metro Rail Policy, 2017, etc.
- (ii) As per Metro Rail policy, 2017, the Government considers financial assistance for Metro Rail proposals in cities or urban agglomerates based on the feasibility of the proposal and availability of resources, as and when posed by the concerned State Government. At present, about 1011 kms of Metro Rail (including RRTS) lines are operational in the country.
- (iii) Also, PM-eBus Sewa Scheme was launched on 16th August, 2023 with an aim to augment bus operations in urban areas with deployment of 10,000 electric buses on Public Private Partnership (PPP) model.

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